### HIGH COURT OF CHHATTISGARH, BILASPUR

### **ENDORSEMENT**

Endt. No. <u>6329</u>/ III-6-5/16 (JJC-59) Bilaspur, dated 17 May, 2022

Copy of Notification No. F 11-3/2013/1149WCD/50 dated 17/05/2022 issued by the Secretary, Government of Chhattisgarh, Department of Women & Child Development, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar is forwarded to:-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (10) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of her Ladyship.
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (14) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship*.
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (16) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information*.
- (17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information*.
- (19) The District & Sessions Judge, Baloda-Bazar/ Bilaspur/ Dhamtari/ Durg/ Jashpur/ Kanker/ Kawardha/ Kondagaon/ Raigarh/ Raipur/ Surajpur/ Surguja *for information and necessary action*.
- (20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

- (21) Additional Registrar (Judicial/D.E./Admn./Works/Viginance), High Court of Chhattisgarh, Bilaspur *for information*.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information*.
- (24) Secretary, Department of Women & Child Development, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Nawa Raipur *for information & necessary action*.
- (25) (i) Ku. Mrinalini Katulkar, JMFC, Baloda-Bazar
  - (iii) Ms. Seema Pratap Chandra, JMFC, Dhamtari
  - (v) Shri Anil Kumar Chauhan, JMFC, Jashpur
  - (vii) Smt. Deepti Singh Gaur, JMFC, Kabirdham
  - (ix) Ku. Satpreet Kour Chhabra, JMFC, Raigarh
  - (xi) **Shri Vivek Garg,** JMFC, Surajpur *for information & compliance.*

- (ii) Ku. Rajeshwari Suryawanshi, JMFC, Bilaspur
- (iv) Shri Janardan Khare, JMFC, Durg
- (vi) Shri Shankar Kashyap, JMFC, Kanker
- (viii) Shri Bhupesh Kumar Basant, JMFC, Kondagaon
- (x) Smt. Apurva Dangi, JMFC, Raipur
- (xii) Ku. Khileshwari Sinha,  $\operatorname{JMFC}, \operatorname{Ambikapur}$
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/Checker/Civil/Central Filling/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur *for information*.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.

(ARVIND KUMAR VERMA) REGISTRAR GENERAL

17-05.2022

# Government of Chhattisgarh Women and Child Devlopment Department Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar

## // Notification //

Nawa Raipur, Atal Nagar, Dated 17 /05/2022

NO. F 11-3/2013/1149WCD/50: In exercise of the powers conferred by sub-section (1) and (2) of Section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (No.2 of 2016), the State Government, hereby, reconstitutes the Juvenile Justice Boards by notifying Judicial Magistrate First Class mentioned in column (4) as Chairman of Juvenile Justice Board, by including them as Principal Magistrate for the area mentioned in column (3) of the table below, namely:-

**TABLE** 

	TOTAL SHAPE AND ADDRESS OF THE PROPERTY OF THE	TABLE	
S.No.	Name of the Juvenile Justice Board	Area/Revenue Distric	Name of the Chairman (Principal Magistrate) of the Juvenile Justice
(1)	(2)	(2)	Board
	Baloda-Bazar	(3)	(4)
	Suit/da-Bazai	Baloda-Bazar	Ku. Mrinalini Katulkar, JMFC.
2	Bilaspur		Baloda-Bazar
	Diiaspui	Bilaspur	Ku. Rajeshwari Suryawanshi, JMFC.
3	Dhamtari	DI	Bilaspur
	Diantari	Dhamtari	Ms. Seema Pratap Chandra, JMFC.
4	Dura		Dhamtari
5	Durg Jashpur	Grug	Shri Janardan Khare, JMFC, Durg
	Jashpur	Jashpur	Shri Anil Kumar Chauhan, JMFC.
6	Kanker		Jashpur.
0	Nanker	Kanker	Shri Shankar kashyap, JMFC,
7	Kawardha		Kanker
'	Nawardna	Kawardha	Smt. Deepti Singh Gaur, JMFC,
8	V and		Kabirdham
0	Kondagaon	Kondagaon	Shri Bhupesh Kumar Basant, JMFC.
	Narayanpur	Narayanpur	Kondagaon
0	Raigarh	Raigarh	Ku. Satpreet kaur Chhabra, JMFC,
10-10-10-10-10-10-10-10-10-10-10-10-10-1			Raigarh
1	Raipur	Raipur	Smt.Apurva Dangi, JMFC, Raipur
2	Surajpur	Surajpur	Shri Vivek Garg, JMFC, JMFC,
		31	Surajpur
3	Surguja	Surguja	Ku. Khileswari Sinha, JMFC, JMFC,
		5 Buju	Ambilianus
			Ambikapur

Court manager

By order and in the name of the Governor of Chhattisgarh,

(Bhuvnesh Yadav)

Secretary

Govt.of Chhattisgarh

Department of Women and Child Development

Endos, NO, F 11-3/2013/WCD/50

Nava Raipur, Atal Nagar, Dated 17 /05/2022

#### Copy Forwarded To:

- 1. Special Assistant, Honorable Minister, Department of Women & Child Development Government of Chhattisgarh, Raipur.
- 2. Registrar General Honorable High Court Chhattisgarh Bilaspur for information in reference to the endorsed letter no.6041 III -6-5/16(JJC-59) Bilaspur, dated 11 May 2022
- 3. Principal Secretary Govt. of Chhattisgarh, Home Department, Raipur.
- 4. Principal Secretary Govt. of Chhattisgarh, Law & Legislative Affairs Department, Raipur.
- 5. Secretary Govt. of Chhattisgarh, General Administration Department.
- 6. Honourable District & Session Jujge District ...... of Chhattisgarh.
- 7. Director General of Police, Police Headquarter, Raipur.
- 8. Divisional Commissioner All.
- 9. Director, Directirate of Women and Child Development, Chhatisgarh Raipur .
- 11. Collector, District All of Chhattisgarh.
- 13. Superintendent Observation Home/Place of Safety/Special Home

14. Deputy Director, Government Press, Nava Raipur Atal Nagar for publication in the Next Gazette.(Ordinary) Dated.....

Secretary

Govt. of Chhattisgarh

Department of Women and Child Development